

Pakistan's Fund to Assist Kashmir Terrorists

5701. SHRI S. KRISHNA KUMAR:
SHRI JANARDHAN TIWARI:
SHRI PRATAPRAO B.
BHOSALE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news report appearing in the Times of India dated 25 March, 1990 to the effect that the Prime Minister of Pakistan has set apart Rs. 10 crores to help the terrorists in Kashmir, and

(b) if so, the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): (a) Yes, Sir.

(b) Any action that encourages subversions, terrorism and violence directed against India is unacceptable. Government will take all measures considered necessary to defend India's sovereignty and territorial integrity.

Release of Detenues in Jammu and Kashmir

5702. SHRIRAMESH CHENNITHALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of detenues released in the State of Jammu and Kashmir during the last three months; and

(b) the reason for their release?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a)

and (b). According to the reports available, seven detenues have been released on the recommendations of the Advisory Board constituted under Jammu & Kashmir Public Safety Act 1987, during the last three months. That apart, two have been released on parole.

[Translation]

Road and Bridge Projects included under Central Road Fund

5703. SHRI HARSH VARDHAN:
SHRI MANDHATA SINGH:
SHRI RAM SAJIWAN:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total amount sought and provided out of Central Road Fund to Uttar Pradesh during last three years, year-wise;

(b) the details of bridges and roads included under Central Road Fund during last three years;

(c) the details of proposals submitted by Uttar Pradesh to Union Government for sanction under Central Road Fund for 1990-91; and

(d) the action taken thereon?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P.UNNIKRISHNAN): (a) Funds under this programme are provided, keeping in view, the total cost of schemes approved based on the accruals, funds already released, *inter-se* priority on all India basis and the total amount available for the purpose. The total amount sought and provided to the State Government during the last 3 years are indicated below: